NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S)

UNDER SECTION

S.No. NAME (IN CAPITAL)

: TP(HC)/129&130/CAA/2017

: KARTHIK FINANCIAL SERVICES LTD

: IMPERIAL CONSULTANTS AND SECURITIES P LTD

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Wr. P. H. Arvindh Pandian (Sr. Coursel)

for Pausan Jroshall and

Absolik Ramon (968660557G)

K. MAN VANNAN

loursel for The

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Jokall Dann

ORDER

Counsel for petitioner present. Representative of the Official Liquidator present. Counsel for petitioner filed an affidavit in proof of service of notice to the Income Tax Department. The same is taken on record. Heard submissions of both the counsels. Order is reserved.

S Vijayaraghavan Member (Technical)

-sd-K Anantha Padmanabha Swamy Member (Judicial)

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